mile from the colony. In the layout of both the colonies, plots of land have been earmarked for Higher Secondary Schools. Construction of school buildings will be undertaken as soon as there are sufficient number of high school going children in these colonies.

## SHAREHOLDERS IN ASHOKA HOTELS LTD.

- \*346. DIWAN CHAMAN LALL: Will the Minister of WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state:
- (a) whether it i<sub>s</sub> a fact that the original sponsors of the Ashoka Hotels Ltd., New Delhi defaulted in that they were unable to collect Rupees twenty five lakhs originally stipulated by the Government; and
- (b) whether these original sponsors are still shareholders in the Ashoka Hotels Ltd., and if so, the reasons therefor?

THE MINISTER OF WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI MEHR CHAND KHANNA). (a) The private promo-tors of Ashoka Hotels Ltd., namely, His Highness the Maharaja Jam Saheb Digvijayasinghji of Nawanagar and Shri Harbans Lai Chadha were, in terms of the Promoters' Agreement, to "try their best to get the capital of the Company subscribed to the extent of Rs. 75 lakhs". They could, however, raise a share capital of Rs. 15,85,100 only.

(b) Shri Harbans Lai Chadha, one of the promotors, is no longer a shareholder of the Company; the other promoter, His Highness the Maharaja of Nawanagar continues to be a shareholder. There was no stipulation in the Promotors' Agreement requiring the private Promotors to cease as shareholders in case they could not help in raising' the requisite capital of the company.

## L. I. C. DIVISIONAL OFFICE AT MACHILTPATNAM

- \*347. SHRI K. P. MALLIKARJUNUDU: Will the Minister of FINANCE be pleased to state:
- (a) whether there is any proposal before the Life Insurance Corporation of India for the construction of permanent buildings at Machilipatnam to meet the needs of additional accommodation for the Divisional Office there; and
- (b) if so, at what stage  $i_s$  that proposal and what amount was sanctioned therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI L. N. MISHRA): (a) and (b) The information is being collected and will be laid on the Table of the House as soon as received.

## GOVERNMENT ACCOMMODATION FOR GOVERNMENT SERVANTS

- \*348. SHRI LOKANATH MISRA: Will the Minister of WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state:
- (a) the number of Central Government employees who are in service for over 20 years but have not so far been allotted any Government accommodation; and
- (b) whether representations have been received from the persons concerned and, if so, the reaction of the Government in this regard?

THE MINISTER OF WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI MEHR CHAND KHANNA): (a) Types j to IV—About 2150.

Types V to VIII—The exact number  $i_s$  not known (as employees m these categories reckon their date of priority from the date they start drawing emoluments entitling them to a particular type of accommodation) but their number would be small.